

The Cyber Crime Programme schedule of the NE Judiciary Training

The Gauhati High Court

Date 5-6 June, 2015

Location: Dimapur, Nagaland

Day 1: 5th June 2015 (Friday)		
09.30am - 10.00am	Registration / Inaugural Session	
	Welcome address by Smti Yarenjungla Longkumar, Registrar, Kohima Bench, Gauhati High Court	
	Speech by Representative of CDAC, Kolkata	
	Vote of Thanks by B. K. Nath, Deputy Registrar (G& C), Gauhati High Court	
10:00 - 10:30am	Tea Break	
	Topic	Resource person
10:30am - 12.00pm	Cyber Crime & IT Scenario	Sri Biswajit Saha, CDAC-Kolkata
12:00pm-12:45 pm	Lunch Break	
12:50pm – 1:30 pm	Cyber Crime & Mobile Technology	Sri Biswajit Saha, CDAC-Kolkata
1:30pm – 2:00 pm	Tea Break	
2:00 pm – 04:00pm	Indian IT Law & Case Studies on Cyber Crime	Sri Bibhas Chatterjee , IT Law expert
Day 2: 6th June 2015(Saturday)		
10.00 am – 12.00 pm	Appreciation of Electronic Evidence	Sri Bibhas Chatterjee , IT Law expert
12:00pm-12:45 pm	Lunch Break	
12.45 pm – 02.00 pm	Cyber Crime Investigation & Forensics	Sri Aswini Kalita , CID Assam
2:00pm – 2:15pm	Tea Break	
2.15pm – 03.30pm	Demonstration of CDAC Cyber Tools	Sri Aniruddha Datta, CDAC Kolkata
03.30pm - 04.00 pm	Concluding Session	Coordination by Gauhati High Court, Kohima Bench